## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/32/2016

NAME OF THE PETITIONER(S)

: K.R.Reshma Sawni

NAME OF THE RESPONDENT(S)

: Varnam Printing Inks P Ltd and 5 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. Mr. Hourshouter Mouri Anout Meraveria

Cousel for penitroner

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2.) Mr. D.S. Karttitegan

Counsel for Rb

S Carl

3) B. Ullasa Velar

conusd for R, R2 R3

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4) P. Giridharan

Vakalat for R4

undertake to file

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Dominic S. David

## <u>ORDER</u>

Shri Anant Merathia, representing counsel for petitioner present. Shri B Ullasavelan, counsel for R1, R2 & R3 present. Counsel for R4 present and filed vakalat. Counsel for R6 present and undertakes to file vakalat. Service of notice on R5 has been effected and filed proof of service with an affidavit. The service of notice on R5 is held sufficient and hence R5 is proceeded ex parte. Counsel for petitioner is directed to serve copy of the petition to the counsel for R4 and R6. In turn they are directed to file counter in advance by the next date of hearing, in case the documents are received from the petitioner. Put up on 24.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)